IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 240
144(ND)2012
IA- 265/2023,

IN THE MATTER OF:

M/s. Pitambara Books Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Fortune Developers International Pvt. Ltd & Ors. ... Respondent

Under Section: 397/398

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 21.05.2024.

Sd/-
(COURT FFICER)

Sarwar